

**HIGH COURT OF BOMBAY AT GOA**

No. HCB/GOA/A-4/2024/775

Date: 13.05.2024

**ADDENDUM**

**Ref: Office Order No. HCB/GOA/A-4/2024/770 dated 10-05-2024**

The above referred Order stands partially modified to the extent as under:

**COURT STAFF ARRANGEMENT**

**PART I**

**STAFF AT THE DISPOSAL OF DIVISION BENCH COMPRISING OF THE HONOURABLE SHRI JUSTICE SANDEEP V. MARNE AND DR. NEELA K. GOKHALE**

**ONLINE THROUGH VIDEO CONFERENCING (V.C.) ON TUESDAY 14.05.2024**

**(w.e.f.11<sup>th</sup> May, 2024 to 19<sup>th</sup> May, 2024 & on 20<sup>th</sup> May, 2024)**

Sr. No.	Staff arrangement w.e.f. 11.05.2024 to 20.05.2024	Mobile No.
1.	Ms. Geeta P. Naik, Section Officer (Court Superintendent) w.e.f. 17.05.2024 to 19.05.2024 <i>Vice</i> Mr. Gaurish P. Shirodkar, Section Officer	9022254385  9890240030

**PART II**

**STAFF AT THE DISPOSAL OF THE HONOURABLE SHRI JUSTICE FIRDOOSH P. POONIWALLA**

**SINGLE BENCH – (CIVIL) and (on 11.05.2024 CRIMINAL) ON FRIDAY 17.05.2024**

**(w.e.f.11<sup>th</sup> May, 2024 to 19<sup>th</sup> May, 2024 & on 20<sup>th</sup> May, 2024)**

1.	Mr. Krishna Kotkar, Peon w.e.f. 11 <sup>th</sup> May, 2024 to 18 <sup>th</sup> May, 2024	9764568722
2.	Ms. Ankita Vikas Gawade, Peon w.e.f. 19 <sup>th</sup> May, 2024 to 20 <sup>th</sup> May, 2024	7261984089

Sd/-

(Dinesh R. Shetty)

**REGISTRAR (Admin)**

Copy for information to:

Sr. P.S./ P.S./P.A. To the Hon'ble Judges

1. Registrar (Judicial)
2. Member Secretary (GSLSA)

3. Dy. Registrar
4. Assistant Registrar (Admin.)
5. Assistant Registrar Judl.)
6. Librarian
7. Section Officer (Judicial)
8. Section Officer (Board)
9. Section Officer (Computer Section)
10. Concerned Officials.
11. Notice Board of High Court of Bombay at Goa.
12. A.G.'s Office.
13. Assistant Solicitor General of India, C/o. Govt. Pleader's Office.
14. High Court Bar Association.
15. Order file